

[Shrimati Nandini Satpathi]

(2) A copy of the Inland Air Travel Tax Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 1760 in Gazette of India dated the 15th November, 1971, under sub-section (3) of section 8 of the Inland Air Travel Tax Ordinance, 1971. [Placed in Library. See. No. LT-1217/71]

### MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Railway Passenger Fares Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 25th November, 1971, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Tax on Postal Articles Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 25th November, 1971, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Inland Air Travel Tax Bill, 1971, which

was passed by the Lok Sabha at its sitting held on the 25th November, 1971, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

### COMMITTEE ON PUBLIC UNDERTAKINGS

#### SECOND REPORT AND MINUTES

SHRI M.B. RANA (Broach) : I beg to present the following Report and Minutes of the Committee on Public Undertakings:—

(1) Second Report on Bharat Earth Movers Limited.

(2) Minutes of the sittings of the Committee on Public Undertakings (1970-71 and 1971-72) relating to the Second Report of the Committee on Bharat Earth Movers Limited.

### DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1971-72

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1971-72.

12.37 hrs.

### STATEMENT RE. HINDUSTAN MOTORS FACTORY, UTTARPARA

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : I beg to lay on the Table of the House a statement on the condition of the plant and machinery for production of cars in the Hindustan Motors factory at Uttarpara and book value thereof.

#### Statement

MR. SPEAKER, Sir, In response to your suggestion that I make a statement in the House on the condition of the plant and machinery for production of cars in the Hindustan Motors' factory at Uttarpara and the book value thereof, I wish to make